

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.04/111/2010
RT CP No.160/Chd/Hry/2017.**

In the matter of:

D.K.Vasudev.

.....Petitioner.

Versus.

M/s DLF Ltd. & others.

....Respondents.

Present: None for the petitioner.
Mr.Prabhjit Singh Gill, Advocate for respondents No.1
and 2.

As per office report, service of the parties has been effected. Mr.Prabhjit Singh Gill, Advocate filed memo of appearance on behalf of respondents No.1 and 2 and seeks time to file the power of attorney with the appropriate authority from these respondents. List the matter for arguments on 06.09.2017, when the other matters against the respondents are listed.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

✓ August 01, 2017.
Ashwani